## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 245 OF 2015 & IA NO. 398 OF 2015

Dated: 10<sup>th</sup> October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Tata Power Company Ltd. ... Appellant(s)

۷s.

Maharashtra Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur

Mr. Abhishek Munot Mr. Tushar Nagar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

## **ORDER**

List this matter for hearing on <u>11.10.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr